

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 87 OF 2017

Dated: 5th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Vs.

NTPC Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) :

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **20.09.2018** along with Appeal No. 47 of 2017.

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson